

Ammaeza A/

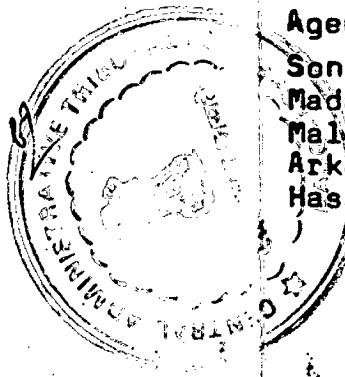
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CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH: :BANGALORE

APPLICATION NO.1000/93  
DATED THIS THE TWENTY SECOND DAY OF DECEMBER, 1993

Present: Shri V.Ramakrishnan, Member (A)  
Shri A.N.Vujjanaradhya, Member (J)

1. G.B.Balalochana,  
Aged 29 years,  
C/o Thirumale Gowda,  
Y.N.Pura,  
Rayara Kppal Post,  
Alur Taluk,  
Hassan District.
2. K.R.Nagaraju,  
Son of Nanjegowda,  
Aged 32 years,  
Kodihalli,  
Adagur Post,  
Belur Taluk,  
Hassan District.
3. C.M.Munaver Pasha,  
Aged about 38 years,  
S/o Salar Masood,  
Opposite Fish Market,  
Hassan.
4. M.P.Shankar,  
Aged about 35 years,  
Son of Buttaiah,  
Magge P.O. Magge,  
Alur Taluk,  
Hassan District.
5. H.D.Jayappa Gowda,  
Aged about 35 years,  
Son of Doddegowda,  
Hadihalli Post,  
K.Hosa Kote (Via)  
Alur Taluk,  
Hassan District.
6. D.Thammanna Gowda,  
Aged about 40 years,  
Son of Dasegowda,  
Madalapura Village,  
Mallipatna,  
Arkalgud,  
Hassan District.



7. Karibasappa,  
Aged 42 years,  
Son of Siddappa Shetty,  
Alur Post,  
Hassan District.
8. B.Honnegowda,  
Aged about 38 years,  
Son of Boregowda,  
Chikkadulur, Dudda Post,  
Hassan Taluk.
9. Rangaswamy D.R.  
Aged about 34 years,  
Son of Rangegowda,  
Dasara Koppalu Village,  
Hassan District.
10. Venkataramegowda,  
Aged about 34 years,  
Son of Sanjeeva gowda,  
Muddanahalli, Kotikere post,  
Arakalgud Taluk,  
Hassan District.
11. Mohamed Riaz,  
Aged about 33 years,  
Son of Mohammed Khalander,  
Doddi Beedi Post,  
Alur Taluk,  
Hassan.
12. K.Paramesha, Son of Krigaiah,  
Aged 31 years,  
Kallasetti halli, Chilkur post,  
Belur Taluk, Hassan District.
13. H.K.Keshavamurthy,  
Aged about 35 years,  
Son of Kalaiyah,  
Kampanakuppe Village,  
Kiragadalu post,  
Alur Taluk, Hassan District.
14. Keerthiraj H.C.,  
Aged about 32 years,  
Son of Channaiah,  
Hullangala Post, Arkalgud Taluk,  
Hassan District.
15. Thimmaiah. A,  
Aged 35 years,  
Son of Eraiah,  
Anniganahalli, AthaiHebbale Post,  
Arkalgud Taluk, Hassan District.

16. Lohitha Kumara T.C.,  
Aged about 30 years,  
Son of Channaiah,  
Thirumalananahally, Adugur Post,  
Belur Taluk, Hassan District.

17. Venkateshaiah, aged 31 years,  
Son of Channaiah,  
A.K.Colony, Konajur post,  
Arkalgud Taluk, Hassan District.

18. M.Thimmaiah, Aged 24 years,  
Son of late Lakkaih,  
Rajaghatta Post, A.K.Colony,  
Hassan District.

19. Mariyaiah, aged 37 years,  
Son of Mayigaiah, Madihally,  
Salagame, Hassan District.

20. K.Sivaraju, aged 31 years,  
Son of Kariyaiah, Sriramanagar,  
H.N.Pur Taluk, Hassan District.

21. Lakshmaiah, Aged 33 years,  
Son of Mariyaiah,  
Madihally Village, Salagame Hobli,  
Hassan District.

22. A.D.Shivaiah, Aged 38 years,  
Son of Doddadyaiah,  
Adugur post, Belur Taluk,  
Hassan District.

23. Shivanna D., Aged 32 years,  
Son of Dyavaiah, Aladhalli,  
Belur Taluk, Hassan District.

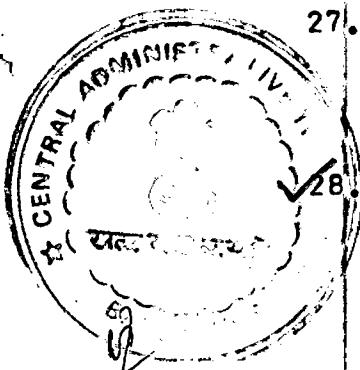
24. N.S.Puttaswamy, aged about 30 years,  
Son of Siddalingaiah,  
Nittor post, Hassan Taluk.

25. B.S.Raja, Aged 32 years,  
Son of Subbaiah, Banadahally,  
Arakalgud post, Hassan District.

26. S.Krishna Naik, Aged 29 years,  
Son of S.Naik, Idhalla Karala,  
Yelagunda post, Salagame, Hassan District.

27. Chandraiah, Son of Dyavaiah,  
Aged about 31 years, Lakxmipura,  
Doddamagge, Arakalgud,  
Hassan District.

28. Shekeraiah, aged 30 years,  
Son of Thimmaiah,  
Sanenahalli post, Belur Taluk,  
Halebeedu Hobli, Hassan District.



29. Y.V.Jayanthi, D/o Vabegowda,  
Aged about 26 years,  
Byrapura, Alur Taluk,  
Hassan District.

30. Y.K.Krishna, aged about 33 years,  
Sannakalasaiah, Yellashapur,  
Kadavina Kote, Holenarispur Taluk,  
Hassan District.

31. H.Vasantha Kumar, Aged 33 years,  
Son of Javariaiah,  
Koratikere Kaval,  
Arkalgud Taluk, Hassan District.

32. Shamachar, Aged 40 years,  
Son of Eswarachar,  
Adli mane Road, Hassan.

33. L.Huchaiah, aged 32 years,  
Son of Lakkaiyah, Dummi,  
Arkalgud Taluk, Hassan District.

34. M.Krishnaiah, Son of Masiyaiah,  
Aged about 34 years,  
Chittanahalli, H.N. Pura,  
Hassan.

35✓ Ramachandra, Aged 31 years,  
Son of Muddaiah,  
Havinamarawahalli,  
H.N.Pura, Hassan District.

36✓ G.G.Channarayi, aged 35 years,  
Son of Gindaiah,  
Gondimallanahalli,  
H.N.Pura, Hassan District.

37✓ G.S.Shivappa, Aged 37 years,  
Son of Sannaiah, Gondimallahahalli,  
H.N.Pura, Hassan District.

38✓ D.Aswath, son of Dyavaiah,  
Aged about 35 years, Lakkur,  
H.N.Pura Taluk, Hassan District.

39. G.S.Shivanna, Son or Siddaiah,  
Aged about 35 years, Gandsi post,  
Hassan District.

40. B.Nagesh, aged about 35 years,  
Nagesh Medical Stores,  
Saraswathipuram, Hassan.

41. Krishna Kumar, Aged about 35 years, C/o  
K.R.Nagaraju, Door No.5549,  
Kenchambhanilaya, Hassan.

✓ 42. G.K.Sharadamma, Aged about 32 years,  
Wife of Shivanna,  
K.R.Puram, Hassan.

43. H.B.Somashekhar, Son of Basappa,  
Aged about 35 years,  
Mukundur Hosahalli,  
Mallaedevaganur Post,  
Hassan District.

44. K.R.Naganna, Aged about 35 years,  
Son of Rangegowda,  
Kokkanagatta,  
Hanumanthapura Post,  
Hassan District.

45. B.E.Mahendra, Aged 35 years,  
Son of Erappa, Buvanahally Post,  
Hassan District.

✓ 46. T.R.Ramesh,  
Aged 33 years,  
Son of B.Ramaiah, Thandekere Village,  
Belur Taluk, Hassan District.

47. Krishnappa, aged about 33 years,  
Son of Doddaiyah, Mallipatna,  
Arkalgud Taluk, Hassan District.

✓ 48. K.K.Veerabhadraiah, aged 33 years,  
son of Kadaiah, Sege Post,  
Salagame Hobli, Hassan.

49. Manjunath, aged about 32 years,  
Son of Eraiah, Mallipatna Village,  
Arkalgud Taluk, Hassan District.

✓ 50. Lingaraju, aged about 32 years,  
Son of Lingaiah, Marihara Pura,  
Hassan District.

51. C.S.Siddaiah, aged 35 years,  
Son of Sannahanumaiah,  
Balupet Post, Chikkanayakanahalli,  
Hassan District.

52. V.Rangaswamy, son of Veerabhadraiah,  
Aged about 33 years, Shanthivillage,  
Hassan District.

53. P.Dasthagiri, aged 52 years,  
Son of P.Masthan Sab.  
Chittawadigi Hospet.

54. Smt.TalathRama,  
Aged about 29 years,  
Wife of Alohamad Ajaruddin,  
Resident of 1019, 80 feet Road,  
Rajendranagar, Koramangala,  
Bangalore.

55. D.S.Ushadevi, D/o Srikantegowda.D,  
Wife of Sri D.Jalendra, E & F Block,  
1290, Ramakrishna Nagar, Mysore.

56. K.Krishnegowda,  
Aged 42 years,  
Son of Kalegowda,  
Kudukundi Village,  
Chagachagere Post,  
Gandasi Hobli, Arasakire Taluk,  
Hassan District.

57. Mallikarjun Veerayya Hippargi,  
C/o Revanasiddayya Swamy Kannur,  
H.N.O.3634, Milan Chowk,  
Gulbarga.

58. H.N.Shantharajappa,  
C/o G.G.Gandarajappa, Food Inspector,  
Garden House, Adlimane, Hassan.

59. B.K.Raju, Konapura,  
Chikkahalli Post, Arkalgud Taluk,  
Hassan District.

60. B.V.Rudrappa, Deputy Director,  
Census Operations, R.T.O. Hassan,  
K.R.Puram.

61. H.V.Vishakantappa, Son of H.Y.Veerappa,  
Hirebelagali, Holenarasipur,  
Taluk & Post, Hassan District.

62. N.L.Rajashree, D/o Lakshminarasimhaiah,  
Navila, Navila Post,  
Nuggenahalli, Channarayapatna Taluk,  
Hassan District.

63. Channa Basappa, H.B.,  
Hirebilagali, Kodinokote Post,  
H.N.Pura.

64. K.M.Nagaraja, S/o Mudaligiri Gowda,  
aged about 32 years, Kallare Kpppalu,  
Kattaya Hobli, Hassan Taluk & District.

65. D.Kallesappa, S/o Doddanayak, aged  
about 29 years, R/o Kuradahalli,  
Post Deshani, Arasikere Taluk,  
Hassan District-573122.

66. R.Santhamani,  
C/o Girija Chruder,  
Aged about 38 years,  
71 Panchavati, I Block East,  
6th Cross, Byrasandra Official Colony,  
Bangalore-11.

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67. G.S.Mahalakshmi Vishwanatha Rao,  
W/o Shri Vishwanatha Rao,  
Aged about 37 years,  
No.19 3rd Cross, K.G.Nagar,  
Bangalore.

68. S.Shanthamma,  
W/o L.G.Subramanyam,  
Aged 39 years,  
Door No.217, Ramarao Poly Clinic,  
4th Main Road, Chamarajapet,  
Bangalore-18.

69. M.N.Annapurna, W/o Gururajarao,M.  
Aged 23 years, No.369  
I 'B' Main Road, 'Nivedita' I Phase,  
Girinagar, Bangalore.

70. S.K.Prabhakar, W/o D.Madhava,  
Aged 42 years, No.369,  
I 'B' Main Road, 'Nivedita' IPhase,  
Girinagar, Bangalore.

71. Varadappa, M.A.B.Ed., Aged about 34 years,  
E.W.S. 650, 27th Cross,  
Kuvempu Nagar,  
Hassan.

72. Indiramma, Aged 48 years,  
D/o A.N.Krishna Iyengar,  
Complier,  
974/c, Old R.T.O. Office Road,  
K.R.Puram, Hassan.

73. H.S.Janakirajamma,  
D/o Shama Iyengar,  
Aged 45 years,  
EWS 345, 10th Cross,  
Kuvempu Nagar, Hassan-573201.

74. B.R.Shivappa, Son of Rudrappa,  
Aged 45 years,  
Byadarally, Kattaya Hobli.  
Hassan Taluk and District.

75. C.Saroja, D/o late Channaiah,  
Aged 33 years, Shanthigrama Post,  
Hassan District.

76. B.H.Thammanna Gowda,  
Son of late B.T.Havali gowda,  
Aged about 33 years,  
Bommanahally,  
Hassan District.

77. D.Bomma gowda,  
son of late Byave gowda,  
aged about 27 years,  
Latanakereat Post, Araskikere Taluk,  
Hassan District.



78. ✓ Rajamma,  
Son of Dassiah,  
Aged 28 years,  
Rudrapatna,  
Arkalgud Taluk,  
Hassan District.

79. Channasiddaiah,  
Son of Chikkarevaiah,  
Aged 36 years,  
B.M.Road, A.K.Colony,  
Siddaiah Nagar,  
Hassan.

80. M.K.Thayamma,  
Son of Kengaiah,  
Aged about 31 years,  
Markuli Post and Village,  
Santhigrama Hobli  
Hassan District.

81. Devarajaiah,  
Son of Doddaiah,  
Aged about 31 years,  
Byrahally post,  
Hassan District.

82. C.L.Bhagya,  
D/o Laxmāiah,  
Aged 29 years,  
B.M.Road,  
Channarayapatna,  
Hassan District.

83. H.L.Partha,  
Son of Lakshmaiah,  
Aged 31 years,  
Belur Taluk, Hassan District.  
Hulugundi.

84. B.S.Jagadish,  
Aged 43 years,  
Son of B.C.Srinivasa Iyengar,  
Door No.3628(1)-A,  
Behind Bastti Koppalu,  
Rakshnapuram,  
Hassan - 573201.

85. H.P.Bahubali Prasad,  
Aged 39 years,  
Son of Puttannaiah, H.D.  
Chick-Basthi Road,  
Hassan.

86. D.Ningaiah,  
Son of Doddaiyah,  
Aged about 33 years,  
Kuduravally Colony,  
Kundur post,  
Alur Taluk,  
Hassan District.
87. K.S.Savithramma,  
Daughter of Siddaiyah,  
Sathigrahally,  
Karle Post,  
Hassan Taluk and District.
88. Venugopal N.J.  
Son of Javaraiah N.A.  
D.No.E.W.S. 549,  
14th Cross,  
Kuvenpu Nagar,  
Hassan.
89. G.K.Devrag,  
Son of Kalyana,  
Aged about 33 years,  
Yeescha halli,  
Holenarasipura Taluk,  
Hassan District.
90. C.Javaraiah,  
Son of Chaluvaiah,  
Aged about 35 years,  
974/C, Old R.T.O. Road,  
K.R.Puram,  
Hassan-57320.
91. Thimme Gowda,  
Son of late Giri Gowda,  
Aged 38 years,  
Doddagenigere,  
Santhigrama Hobli,  
Hassan District.
92. H.S.Shanthamma,  
Aged about 30 years,  
E.W.S. 536,  
14th Cross,  
Kuvempunagar,  
Hassan.
93. M.A.Gururajachar,  
Son of Annaiah char,  
Mraikanahalli  
Singapura Post,  
Hassan District.

By Advocate Shri S.Ranganatha Jois

...Applicants

*19*  
**Versus**

1. Union or India represented by  
The Registrar General & Census Commissioner,  
No.2A Hamime Road,  
New Delhi.
2. The Director of Census Operations  
in Karnataka, 21/1, Mission Road,  
Bangalore-560 027.
3. The Deputy Director of Census Operations,  
Regional Tabulation Office,  
'Lakshman Mansion', Shankar Mutt Road,  
Hassan.
4. The Deputy Director of Census Operations,  
Regional Tabulation Office,  
Bangalore.

..Respondents

**O R D E R**

Shri V.Ramakrishnan, Member (A)

We propose to dispose off this matter at the admission stage itself. The prayer of the applicants is that the respondents should extend *to them* the benefit of the judgment of this Tribunal in O.A. 284/92, 382/92 and 400/92 rendered on 8th September, 1993. While disposing off those applications this Tribunal had directed:

*V*  
"In the facts and circumstances of the case, the highest that we can do is no more than asking Government of India to deal with the cases of these people with earnestness and see that they are gainfully employed in some discipline maintained by Government. Now that we find that the Government is also of the same view and we think there is absolutely no room to suspect the Government's intention in that behalf. We, therefore, make an order directing Government to abide and implement the memo filed before us to-day in the matter

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of finding alternative employment to the applicants meaning thereby such or them who have still remained unemployed and although it may not be very much within our ambit, we nonetheless take this opportunity to impress upon Govt. to ensure that whatever opportunities for employment open up into which these applicants can be steered, if any hurdles like age restriction etc. etc. crop up, Government, in that event, should find ways and means of overcoming such hurdles so that these people or atleast some of them are able to find a permanent place in some Governmental institution or organisation. We do hope that Government will lose no time in rehabilitating these people and avail of the utmost expedition in resettling all of them to the extent possible."

2. The present applicants, who were retrenched in June, 1992 have now come up before this Tribunal seeking similar orders as in OAs supra. We are of the view that the applicants should approach the Department first and all that we should do is to direct these applicants to make a representation to the department setting out the position and justifying their request for seeking similar consideration as has been extended to the applicants in OA 284/92, 382/92 and 400/92. If the applicants make such representations, the department will deal with them in an appropriate manner keeping in view inter alia the judgment of this

**TRUE COPY** of the judgment of this Tribunal in OAs 284/92, 382/92 and 400/92.

*Se Seenuchar*  
21/1/94  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL MEMBER  
BANGALORE

With these observations, the matter is

disposed off finally with no orders as to cost.

*Sd-*  
(A. N. VUJJANARADHWA)  
MEMBER (J)

*Sd-*  
(V. RAMAKRISHNAN)  
MEMBER (A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Contempt Petition No. 76 of 1994 in

Dated: 24 JAN 1995

APPLICATION NO. 1000 of 1993.

APPLICANTS:- Sri.B.V.Rudrappa and Twenty three Others.,  
V/S.

RESPONDENTS:- Sri.K.Padmanabhaiah, Secretary, Ministry of Home Affairs,  
New Delhi and another.

To

1. Sri.S.Ranganatha Jois, Advocate,  
No.36, 'Vagdevi', Shankarapark,  
Shankarapuram, Bangalore-4.
2. Sri.G.Shanthappa, Addl.CGSC,  
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Order passed by the  
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above  
mentioned application(s) on 09-01-1995.

Issued on

20/01/95

AB

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for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

gm\*

CENTRAL ADMINISTRATIVE TRIBUNAL,  
BANGALORE BENCH.

CONTEMPT PETITION (CIVIL) NO. 76/ 1994

IN

ORIGINAL APPLICATION NO. 1000/1993

MONDAY, THE 9TH DAY OF JANUARY, 1995

SHRI V. RAMAKRISHNAN

...

MEMBER (A)

SHRI A.N. VIJJANARADHYA

...

MEMBER (J)

1. B.V. Rudrappa,  
S/o Veerabhadrappa,  
Aged about 30 years,  
Boranahalli,  
Hariharapura Post,  
Holenarasipura Taluk,  
Hassan District.
2. M.A. Gururajachar,  
S/o M.E. Annaiahchar,  
Aged about 30 years,  
Maranayakanahalli,  
Singapura Post,  
Holenarasipura Taluk,  
Hassan District.
3. D. Aswath, s/o Dyavaiah,  
Aged about 35 years,  
Lakkur, Holenarasipura Tq,  
Hassan District.
4. H.B. Channabasappa,  
S/o Basappa,  
Aged about 35 years,  
Hirebelguli,  
Kadavinakote Post,  
Holenarasipura Taluk,  
Hassan District.
5. G.K. Devaraj, s/o Kalyana,  
Aged about 33 years,  
Galipura, Yalechagahalli Post,  
Holenarasipura Taluk,  
Hassan District.
6. G.C. Channaraji, s/o Gindaiah,  
Aged about 35 years,  
Condimallenahalli,  
Holenarasipura Taluk,  
Hassan District.



7. Ramachandra, s/o Muddaiah,  
Aged about 33 years,  
Havinamaranahalli,  
Holenarasipura Taluk,  
Hassan District.
8. Lingaraju, s/o Ningaiah,  
Aged about 32 years,  
Hariharapura,  
Heragu Post,  
Hassan Taluk & Dist.
9. G.S. Shivappa, s/o Sannaiah,  
Aged about 37 years,  
Gondimallennahalli,  
Holenarasipura Taluk,  
Hassan District.
10. T.R. Ramesh, s/o Ramaiah,  
Aged about 33 years,  
Thandekere Village,  
Belur Taluk, Hassan Dist.
11. Lohith Kumar, T.C.  
s/o Channaiah,  
aged about 30 years,  
Thiramalanahalli,  
Adugur Post, Belur Taluk,  
Hassan District.
12. H.N. Shantharajappa,  
s/o Ningappa,  
Mukundur Hosahalli,  
Malladevarapura Post,  
Hassan Taluk & Dist.
13. Rajamma, w/o Krishnamurthy,  
Rudrapatna Post & Village,  
Arakalagud Taluk,  
Hassan District.
14. B.K. Raju, Konapura,  
Chikkahalli Post,  
Arakalagud Taluk,  
Hassan District.
15. H.V. Vishakantappa,  
S/o H.Y. Veerappa,  
Hirebelguli,  
Holenarasipura Taluk,  
Hassan District.
16. H.S. Shanthamma,  
aged about 30 years,  
EWS 536, 14th Cross,  
Kuvempunagar, Hassan.

17. G.K. Sharadamma,  
w/o Shivanna,  
Aged about 32 years,  
K.R. Puram, Hassan.
18. K. Shivaraju, s/o Kariyaiah,  
Aged 31 years, Sreeramanagar,  
Holemarasipura Taluk,  
Hassan District.
19. K.K. Veerabhadraiah,  
son of Kendaiah,  
Kadadaraivalu,  
Seegu (Post),  
Salagame (Hobli),  
Hassan Taluk and  
Hassan District.
20. D. Shivanna,  
Son of Dyvaiah,  
Aladhahalli,  
Adugar (Post),  
Madihalli (Hobli),  
Belur (Taluk),  
Hassan District.
21. T. Shekaraiah,  
Son of Thimmaiah,  
Sanenahalli (Post),  
Belur Taluk,  
Hassan District.
22. Lakshmaiah,  
Son of Marigah,  
Madihalli (Village),  
Seegu (Post),  
Salagame (Hobli),  
Hassan Taluk,  
Hassan District.
23. A.D. Shivaiah,  
Son of Doddadyaiah,  
Adugar (Post),  
Madehalli (Hobli),  
Belur (Taluk),  
Hassan District.
24. Mariyaiah,  
Son of Mayigaiah,  
Madihalli,  
Seegu (Post),  
Salagame (Hobli),  
Hassan Taluk & District.

... Complainants

( By Advocate Shri S. Ranganatha Jois )

Vs.



1. Shri K. Padmanabhaiah,  
The Union of India, represented  
by its Secretary, Ministry of  
Home Affairs, New Delhi.

2. Shri S. Rajendra,  
The Director of Census Operations  
in Karnataka, 21/1, Mission Road,  
Mangalore - 560 027.

... Respondents

( By Addl. Central Govt. Standing Counsel,  
Shri G. Shanthappa )

ORDER

Shri V. Ramakrishnan, Member (A)

We have heard Shri S. Ranganatha Jois for the complainants and Shri G. Shanthappa for the alleged contemners. While disposing of OA 1000/1993 we had directed the department to deal with the representations of the applicants in an appropriate manner, keeping in view, inter alia, the judgements of this Tribunal in OAs 284/92, 382/92 & 400/92. It was observed that the department had opened a Rehabilitation Cell to deal with the case of those people who were retrenched after the census work was over and who represented for getting alternative jobs. The Rehabilitation Cell is to register the names of retrenched Census employees who represent for getting a job and take up their cases with various agencies, such as State Government, Public Sector Undertakings and so on. The Tribunal subsequently while disposing of MA 516/94 for review of the orders had observed as follows:

"After having heard the learned Standing Counsel for quite sometime, we are unable to make out what exactly the grievance of the Department is. It appears that the Department is trying to make a mountain out of a molehill. What has happened in this case is on an earlier occasion while upholding the retrenchment of some employees of the Census Department for paucity of work, we said that Government may take into consideration the plight of the applicants and then if there is any opening in the Central or State Governments, they may as far as possible ensure absorption of such employees in any position available in the Central Government or Central Govt. controlled institutions or State Government. If the State Government is

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willing to employ these people, the Census Department could even make a recommendation for absorption of the applicants. The Department had then told us that they had opened up a rehabilitation centre for finding alternative jobs and in that connection we had said that wide publicity be given by the Department regarding the functioning of the rehabilitation centre. We are now told that the Department proposes to issue such a notification a draft of which has been produced before us today. All we wish to say is that we have not given any mandatory direction to the Department to provide jobs to all these applicants either with them or with the State Government. All we had suggested was that as far as possible, the Government should help these people by finding placement for them in any appropriate position in the Central Government or State Government. It was not our intention to make a mandatory order directing them to provide jobs for retrenched people as the direction given was not in any way a mandatory or an obligatory fiat. All that we wanted was that the Department to take a sympathetic view of the retrenched employees and help them to get jobs. Jobs could be found in the Central Government or in any of the Central Government institutions or jobs could even be found in the State Govt. if the State Government was willing to offer placement to the people recommended by the Census Department. We see no reason why we should modify such an order made either in the O.A. or while disposing of the contempt petition which appears to be the immediate provocation for this application. With these observations, this application stands disposed of.

2. The department had clarified in their reply statement that the names of the complainants have also been registered by the Rehabilitation Cell and their cases also will be considered for forwarding their names to various agencies as and when there is need. The reply statement filed by the alleged contemners makes it clear that the cases of the complainants are not dealt with in a manner inferior to others who had obtained similar orders from the Tribunal.

3. In the light of the position explained, we hold that there is no merit in this contempt petition. We accordingly dismiss this contempt

**TRUE COPY** petition and the alleged contemners are discharged.

*24/10/95*  
Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore

Sd/-

A.N. WUJJANARADHYA  
MEMBER (J)

Sd/-  
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( V. RAMAKRISHNAN )  
MEMBER (A)